

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 84 OF 2016 &
IA NO. 203 OF 2016**

Dated: 11th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Ravikiran Power Projects Pvt. Ltd.

.... Appellant(s)

Versus

Gulbarga Electricity Supply Co. Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant (s)

**: Mr. Basava Prabu Patil, Sr. Adv.
Mr. Shailesh Madiyal
Ms. Shivani Srivastava
Mr. Chinmay**

ORDER

Issue notice on the Appeal as well as on the I.A. No. 203 of 2016
(Application for stay) to the Respondents returnable on 13.07.2016. Dasti,
in addition, is permitted.

List the matter on **13.07.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/dk